- I. Notifications of the Ministry of Human Resource Development.
- II. Statement of reasons for not laying Reports and Accounts (2005-2006) of various Universities within stipulated period.
- III. Report and Accounts (2005-2006) of the National Book Trust, India, New Delhi and related papers.

THE MINISTER **OF** STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education, Technical Section-II), under section 24 of the AII India Council for Technical Education Act, 1987, together with delay statement: -
- (1) F.No.37-3/Legal/04,dated the 8th December, 2005, publishing the All India Council for Technical Education (AICTE) Grant of approval for starting new technical institutions, introduction of courses or programmes and increase/variation of intake capcaity fo seats for the courses or programmes and Extension of approval for the existing technical institutions and maintenance of norms and standards in Universities including Deemed to be Universities Regulation, 2005. [Place in Library. See No. L.T. 6368/07]
- (2) F.No.37-3/Legal/05 dated the 7th January, 2006, regarding the partial modification of the Regulations notified by the Council *vide* Notification No. F. 37-3/Legal/2005 dated the 16th May, 2005. [Place in Library. See No. L.T. 6369/07]
- (3) F.No.37-3/Legal/06 dated the 28th September, 2005, publishing the All India Council for Technical Education (AICTE) award of Deemed University Status to an institution imparting technical education and maintenance of norms and standards in Universities including Deemed to be Universities Regulations, 2006
- (4) F.No.37-3/Legal/06, dated the 28th September, 2005, publishing the AII India Council for Technical Education. (AICTE) Grant of

approval for starting new technical institutions, introduction of courses of programmes and increase/variation of intake capacity of seats for the courses of programmes and extension of approval for the existing technical institutions and maintenance of norms and standards in Universities including Deemed to be Universities Regulations, 2006. [Placed in Library for (3) and (4). See No. LT-6368/07]

II. A copy each (in English and Hindi) of the following papers:-

Statements giving reasons for not laying the following papers within stipulated period:

- (a) Annual Report and Accounts of the Aligarh Muslim Uuniversity (AMU), for the year 2005-06. [Placed in Library. See No. LT-6371/07]
- (b) Annual Accounts of the Manipur University, for the year 2005-2005. [Placed in Library. See No. LT-6370/07]
- (c) Annual Report and Accounts of the University of Allahabad, for the year 2005-2006. [Placed in Library. See No. LT-6372/07]
- III. (a) Annual Report of the National Book Trust, India, New Delhi, for the year 2005-2006.
 - (b) Annual Accounts of the National Book Trust, India, New Delhi, for the year 2005-2006, and the Audit Report thereon.
 - (c) Statement by Government accepting he above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above [Placed in Library. See No. LT-6367/07]

STATEMENTS OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

MS. PRAMILA BOHIDAR (Orissa): Sir, I lay on the Table a copy each (in English and Hindi) of the two Statements showing action taken by the Government on the recommendations contained in the following Action Taken Reports (Fourteenth Lok Sabha) of the Committee on Empowerment of Women: